POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF HAZOOR MULTI PROJECTS LIMITED (CIN: L99999MH1992PLC269813) ("HMPL" /TARGET COMPANY"/"TC Registered Office: 601 A, Ramji House Premises Co-Operative Society Limited. 30 Jambulwadi, J S S Road, Mumbai-400 002. Phone No. +91-22-2200 0525

Email: hmpl.india@gmail.com Website: www.hazoormultiproject.com

(hereinafter referred to as "the Acquirers"). This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST)

Regulation, 2011"). The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, Pratahkal (Marathi Daily), Mumbai Edition on 11th August, 2021.

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Name of the Target Company

Name of the Manager to the offer

Name of the Register to the offer

a) Date of Opening of the Offer

Details of the Acquisition

b) Date of the Closing of the offer

Date of Payment of Consideration

Aggregate number of Shares tendered

Aggregate number of Shares accepted

· % Fully Diluted Equity Share Capital

Shares Acquired by way of Open offer

% Fully Diluted Equity Share Capital

· Number of shares acquired · Price of the shares acquired

Post offer Shareholding of Acquirers

 %Fully Diluted Equity Share Capital 7.10 Pre and Post Offer Shareholding of Public Shareholders

· % Fully Diluted Equity Share Capital

*On Post Preferential Paid Up Capital

obligations as laid down by SEBI (SAST) Regulations, 2011.

% of the shares acquired

Shares Acquired after detailed Public Statement

Particulars

Size of the offer (Numbers of shares multiplied by Offer price

Shareholding of the Acquirers before Share Purchase

Shares Acquired by way of Share Purchase Agreements (SPA)

Agreements (SPAs) and Public Announcement (No. & %)

Name of the Acquirers

Offer details

Offer Price

Number

dated 23.09.2021.

Place: Mumbai

Date: 30th October, 2021

the Target Company by Mr. Pawankumar Nathamal Mallawat (Acquirer-1) and M/s. Keemtee Financial Services Limited (Acquirer-2)

Hazoor Multi Projects Limited

Navigant Corporate Advisors Limited

Link Intime India Private Limited

Proposed in the Offer

Document

Rs. 18.00 per Equity Share

26,39,000

26.39.000

Rs. 4.75.02.000

24 25 707

(23.90%)

2 05 594

(2.03%)

26,39,000 (26.00%)

Not Applicable

52,70,301

(51.92%)

Post Offer

48.79.699

(48.08%)

Pre Offer

75.18.699

(74.08%)

8. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS MR, PAWANKUMAR NATHMAL MALLAWAT AND M/S. KEEMTEE FINANCIAL SERVICES LIMITED

Navigant NAVIGANT CORPORATE ADVISORS LIMITED 423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri East, Mumbai-400 059 Tel No. +91-22-4120 4837/ 4973 5078 Email Id:navigant@navigantcorp.com Website: www.navigantcorp.com SEBI Registration Number: INM000012243

Contact Person: Mr. Sarthak Vijlani

A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and Target Company. 10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer

Services Limited

Friday, 08, 10, 2021

29 10 2021

Monday, 25.10.2021

Mr. Pawankumar Nathmal Mallawat and M/s. Keemtee Financial

Actual

Rs. 18.00 per Equity Share

484

484

Rs. 8.712

24.25.707

(23.90%)

2 05 594

(2.03%)

484

(0.00%)

Not Applicable

26,31,785

(25.93%)

Post Offer

75.18.215

(74.07%)

Pre Offer

75.18.699

(74.08%)

Open offer for acquisition of 26,39,000 Equity Shares of Rs. 10/- each representing 26.00 % of the total equity and voting share capital of